

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No. 616 of 1995

Thursday this the 4th day of May, 1995.

CORAM

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR. S.P. BISWAS, ADMINISTRATIVE MEMBER

K.K.Kurumban
working as Record Keeper,
Telecom Electrical Division,
Ernakulam res. at
Kunnekkaattukudi, Aluva Village,
Ernakulam District. Applicant

(By Advocate Mr. K.K.Balakrishnan)

Vs.

1. Union of India rep. by Secretary,
Ministry of Communications,
Sanchar Bhavan,
Govt. of India, New Delhi.
2. Chief General Manager,
Kerala Telecom Circle,
Trivandrum.
3. Superintending Engineer,
Telecom Electrical Circle,
Trivandrum.
4. Executive Engineer,
Telecom Electrical Circle,
Ernakulam, Kochi.16.
5. A.M.Sukumaran, Peon
Electrical Sub Division No.I
O/o Assistant Engineer I,
Telecom Electrical Division,
Ernakulam. Respondents

ORDER

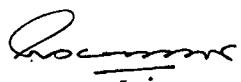
CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicant has a general grievance that he
is harassed by one Nambiar and some others. As seen

from the pleadings the application is not against any particular order. Applicant must state his grievances in a clear manner and seek redressal from the departmental authorities. He may make a representation before the 4th respondent within two weeks from today. Fourth respondent will examine the representation and do what is proper.

2. With the aforesaid directions, we dispose of the application. No costs.

Dated the 4th day of May, 1995.


S.P. BISWAS
ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

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